



**The Andhra Pradesh Public Wakfs (Extension of Limitation) (Amendment)  
Act, 1994**

Act 26 of 1994

**Keyword(s):  
Public Wakfs**

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THE ANDHRA PRADESH PUBLIC WORKS (EXTENSION OF LIMITATION) (AMENDMENT) ACT, 1994.

ACT No. 26 OF 1994.

[6th October, 1994.]

AN ACT FURTHER TO AMEND THE PUBLIC WORKS (EXTENSION OF LIMITATION) ACT, 1959 IN ITS APPLICATION TO THE STATE OF ANDHRA PRADESH.

Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-fifth Year of the Republic of India as follows:-

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\*Received the assent of the Governor on the 24th January, 1994. For Statement of objects and Reasons, Please see Andhra Pradesh Gazette, Part IV-A, Extraordinary, dated the 3rd September, 1992 at Page 3.

Short title, 1. (1) This Act may be called the  
 extent and Public Wakfs (Extension of Limitation)  
 commencement. (Andhra Pradesh Amendment) Act, 1994;

(2) It extends to the whole of the  
 State of Andhra Pradesh.

(3) It shall be deemed to have  
 come into force on the 1st January, 1987.

Amendment of section 3, Central Act 29 of 1959. 2. In section 3 of the Public Wakfs (Extension of Limitation) Act, 1959, for the expression "the 31st day of December, 1986", the expression "the 31st day of December, 1996" shall be substituted.

K. SATYANARAYANA MURTHY,  
 Secretary to Government,  
 Legislative Affairs,  
 Law Department.